

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ALLAHABAD THIS THE 11TH DAY OF OCTOBER, 2018

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

ORIGINAL APPLICATION NO. 330/00062 OF 2011

Soney Singh Sengar, Ex.T.No.21/MT/1379, S/o Late Sri Mangali Singh Sengar,
R/o H. No.130-C Mangala Vihar First, Post office-New P.A.C. Line, Police Station-
Chakeri, District-Kanpur Nagar-208 015.

.....Applicant

By Adv. : Sri S.R. Verma (Not Present)
Sri Bhawna Verma(Not Present)

Versus

Union of India through its Secretary, Ministry of Defence, Indian Ordnance Factories,
New Delhi and Others.

.....Respondents

By Adv:- Shri Raghvendra Pratap Singh (Present)

O R D E R

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for the applicant and respondents.

2. It appears that the applicant has lost interest to pursue the original application.
3. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

(MOHD. JAMSHED)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/